GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3858 ANSWERED ON 12/08/2025

UTILISATION OF FUNDS IN LADAKH

3858. Shri Mohmad Haneefa:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds sanctioned, released and utilized by the UT of Ladakh as Grant of Demands for the Ministry of Rural Development after the grant of UT status, scheme-wise;
- (b) whether it is true that the sanctioned funds under the budgetary allocation of this Ministry for the UT of Ladakh remain highly unutilized and remain below 50 percent;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government has any plans to spend the budgetary allocation on a priority basis in the UT of Ladakh since the unutilization of funds is adversely affecting the development of remote areas of Ladakh; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (e): Ministry of Rural Development (MoRD) is implementing a number of welfare schemes/programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), DeenDayal Upadhyaya Grameen Kaushalya Yojana (DDUGKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP) and Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for overall development of rural areas of the country including the Union Territory (UT) of Ladakh. The details of the funds sanctioned, released and utilized under various

rural development schemes /programme in the UT of Ladakh, wherever available and maintained, is as under: -

- 1. MGNREGS: An amount of Rs. 306.14 crore has been released to the UT of Ladakh under MGNERGS during the period from Financial Year 2020-21 to Financial Year 2025-26 (as on 06.08.2025).
- 2. PMAY-G:- After the grant of UT status, the central share of Rs.21.99 crore has been released out of which Rs. 20.61 crore has been utilized.
- 3. PMGSY:- Rs. 446.51 crore has been released to UT of Ladakh, out of which, Rs. 432.90 crore has been utilized under PMGSY from Financial Year 2020-21 till date.
- 4. DAY-NRLM:- Allocation of funds under DAY-NRLM to the UT of Ladakh is Rs.17.50 crore from Financial Year 2024-25 to 2025-26 (upto 30.06.2025), out of which Rs.10.00 crore has been released and Rs. 12.57 crore (including Opening balance, Central share and other receipts) has been utilized.
- 5. NSAP:- Under the scheme, during last five years and current year, allocation of funds to the UT of Ladakh is Rs.8.34 crore out of which Rs.10.57 crore has been released.
- 6. WDC-PMKSY: Under WDC-1.0, funds amounting to Rs. 6.148 crore were first time released to UT of Ladakh during 2020-21, after becoming a UT. The period of WDC-PMKSY 1.0 projects got over in March, 2022. Government of India approved continuation of programme as WDC-PMKSY 2.0 for the period 2021-22 to 2025-26. A total project outlay of Rs. 60.86 crore (100% Central share) have been sanctioned to UT of Ladakh. Since 2022-23, Rs. 26.05 crore have been released to Ladakh and UT has reported expenditure of Rs.21.91 crore as on 7.8.2025.

All the above schemes/ programmes are implemented with active cooperation with the States/UTs including the UT of Ladakh. Allocations of funds to the States/UTs under these schemes/ programmes is a continuous process. Funds are allocated taking into account the balance of funds available with them, submission of requisite documents / utilization certificate as per schematic requirements, ensuring proper utilization of funds already allocated under the schemes and ensuring strict adherence of the guidelines of each scheme/programme and assessing the actual requirement at the ground level.
